GOVERNMENT OF INDIA (MINISTRY OF TRIBAL AFFAIRS)

LOK SABHA

UNSTARRED QUESTION NO.3126

TO BE ANSWERED ON 31.12.2018

EDUCATION STATUS OF STs

3126. SHRI RAMSINH RATHWA:

Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) the status of education of Scheduled Tribes in the country;
- (b) the number of students from tribal communities enrolled for primary, secondary and higher education;
- (c) the district-wise details of the areas with high tribal population in the country which do not have a primary and/ or secondary school;
- (d) the number of children from tribal communities who are unable to go to schools primarily because there is no schools within radius of 1 km; and
- (e) the initiatives taken by the Government to improve the education of children from tribal communities?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF TRIBAL AFFAIRS (SHRI JASWANTSINH SUMANBHAI BHABHOR)

- (a): As per the census 2011, the literacy rate of tribal children is 59% as against the general literacy rate of 73%.
- (b): The number of students from tribal Communities enrolled for Primary, Secondary and Higher Education as per Unified- District Information System for Education (U-DISE), NUEPA (Provisional) and All India Survey on Higher Education (AISHE) Reports, Ministry of Human Resource Development are given below:

(In Thousand)

Primary (I-V) (2015-16): 13739

Secondary (IX-X) (2015-16): 3323 Higher Education (2017-18): 1914

- (c): Such data is not maintained in Ministry of Tribal Affairs. However, there are 109 districts with high tribal population of more than 25% in the country categorized as Special Focus Districts (SFDs) by Ministry of Human Resource Development for the purpose of providing targeted education interventions. The details of the districts are at **Annexure**.
- (d): Such data is not maintained in Ministry of Tribal Affairs.
- (e): Ministry of Tribal Affairs (MoTA) has been implementing a number of interventions to improve the educational status of the tribals as given below:
 - Grants under Article 275 (1) of the Constitution: It is 100% grant from Government of India. Funding under this programme is to enable the State to meet the cost of such schemes of development as may be undertaken by the State for the purpose of promoting the welfare of Scheduled Tribes in that State or raising the level of administration of Scheduled Areas therein to that of the administration of the rest of the areas of that State. Funds are released towards various sectors such as education, health,

- agriculture, horticulture, animal husbandry, fisheries, dairy and skill development/other income generating schemes.
- Special Central Assistance to Tribal Sub-Scheme (SCA to TSS): Scheme of Special Central Assistance to Tribal Sub-scheme (SCA to TSS) which is 100% grant from Government of India. Its objective is to bridge the gap between Scheduled Tribes (ST) population and others by providing support for education including infrastructure for Ashram Schools and hostels along with other sectors like health, livelihood, skill development, minor infrastructure etc.
- Development of Particularly Vulnerable Tribal Groups (PVTGs): The scheme of Development of PVTGs covers 75 identified PVTGs among Scheduled Tribes in 18 States/ UT of Andaman & Nicobar Islands for the activities like housing, land distribution, land development, agricultural development, animal husbandry, construction of link roads, installation of non-conventional sources of energy for lighting purpose, social security or any other innovative activity meant for the comprehensive socioeconomic development of PVTGs.
- Scheme of strengthening education among ST Girls in Low Literacy Districts: 100% assistance is given for running and maintenance of educational complexes for ST girls.
- This Ministry also provides Post-Matric Scholarship for ST Students and Pre-Matric Scholarship for ST students studying in classes IX & X.
- Funds are provided for recurring expenses for Residential Schools and Non-Residential Schools to Voluntary Agencies.
- Ministry of Tribal Affairs has issued advisories to States for a series of measures to address issues of dropout, and for continuing education of tribal children including: development of Bilingual Primers containing text both in regional and tribal language, school vacation to be in synchronization with major tribal festivals, school management to engage teachers to overcome shortage, 100% screening of children for Sickle Cell Anemia/Trait, 100% physical enrolment of children.

Apart from these, Ministry of Human Resources Development (MHRD) is implementing various schemes like Samagra Shiksha, Mid-Day Meals, Rashtriya Madhyamik Shiksha Abhiyan, Rashtriya Uchchatar Shiksha Abhiyan, Kasturba Gandhi Balika Vidyalayas (KGBVs). Under Samagra Shiksha, priority has been accorded to the Special Focus Districts including 109 Scheduled Tribes (STs) concentrated Special Focus Districts (SFDs). Moreover, under Samagra Shiksha state specific projects for varied interventions under equity are emphasized for enhancing access, retention and quality by promoting enrolment drives, retention and motivation camps, gender sensitization modules etc. The benefits under this intervention are accorded to Scheduled Cast (SC)/ Schedulrd Tribe (ST) Communities also. Kasturba Gandhi Balika Vidyalayas (KGBVs) scheme provides for residential schools for girls at upper primary level; a minimum of 75% seats are for minority, SC, ST and OBC girls. KGBVs cover 69% ST girls in ST Special Focus Districts.

Annexure referred in reply to part (c) of Lok Sabha Unstarred Question No. 3126 for 31.12.2018 regarding "Education Status of STs".

 $\underline{\textbf{Annexure}}$ Number of Primary Schools and Secondary / Hr. Secondary Section in Scheduled Tribes (STs) dominated Areas

S. No.	District Name	Np. Of Villages	No of Schools having Primary Section	No. of Schools having Upper Primary Section	Secondar y/Hr.Sec ondary Section
1	AIZAWL	183	479	415	279
2	ANUPPUR	623	1406	583	193
3	BANSWARA	1466	3590	1313	539
4	BARWANI	708	2689	865	211
5	BASTER	870	1687	733	208
6	BETUL	1526	2361	1119	386
7	BILASPUR (CHHATTISGARH)	1063	2264	1274	514
8	BOLANGIR	1769	2284	1358	426
9	СНАМРНАІ	109	229	198	106
10	CHANDEL	332	361	102	47
11	CHURACHANDPUR	402	580	240	111
12	DADRA AND NAGAR HAVELI(UT)	70	319	148	45
13	DANTEWADA	359	673	258	75
14	DEOGARH	484	581	349	106
15	DHALAI	175	867	348	90
16	DHAR	1626	4074	1572	487
17	DHULE	896	1848	696	492
18	DIMA HASAO	706	834	239	103
19	DIMAPUR	278	474	347	183
20	DINDORI	849	1561	532	153
21	DOHAD	735	1870	1107	384
22	DUMKA	2137	2670	965	171
23	DUNGARPUR	971	2904	1116	446
24	EAST GARO HILLS	443	498	190	44
25	EAST KAMENG	272	296	94	21
26	EAST KHASI HILLS	827	1698	887	573
27	EAST SIANG	93	171	101	34
28	GAJAPATI	1138	1429	686	186
29	GODDA	1343	1847	810	191
30	GUMLA	1154	1889	814	213
31	HARDA	523	770	456	151
32	JASHPUR	813	1919	635	234
33	JHABUA	819	2194	591	168
34	KALAHANDI	1635	2454	1163	417
35	KANDHAMAL	1526	1927	950	233
36	KANKER	1269	1746	722	261
37	KARBI ANGLONG	669	2179	676	380
38	KARGIL	134	557	360	78

39	KAWARDHA	938	1154	597	182
40	KEONJHAR	1851	2661	1638	572
41	KHANDWA	756	1523	731	239
42	KHARGONE	1208	3336	1345	382
43	KINNAUR	216	227	114	69
44	KIPHIRE	94	128	71	31
45	KOHIMA	121	265	162	116
46	KOLASIB	45	142	121	50
47	KORAPUT	1581	2678	1173	345
48	KORBA	796	1770	724	288
49	LAHUL & SPITI	168	206	76	40
50	LAWNGTLAI	170	304	203	76
51	LEH (LADAKH)	107	359	199	66
52	LOHARDAGA	341	697	304	79
53	LONGLENG	37	99	53	24
54	LOWER SUBANSIRI	155	306	149	39
55	LUNGLEI	136	386	278	145
56	MAHABUBABAD	283	1097	429	291
57	MALKANGIRI	791	1367	558	157
58	MAMIT	81	190	140	55
59	MANDLA	1205	2251	720	241
60	MAYURBHANJ	3227	4196	2154	738
61	MOKOKCHUNG	128	253	146	78
62	MON	139	276	144	53
63	NABARANGPUR	869	1939	841	247
64	NANDURBAR	1203	1839	645	406
65	NARMADA	651	784	477	116
66	NORTH SIKKIM	69	116	47	19
67	NUAPADA	620	1029	633	191
68	PAKAUR	926	1177	526	86
69	PANCH MAHALS	579	1569	999	304
70	PAPUM PARE	316	412	216	75
71	PASHCHIMI SINGHBHUM	1515	2396	829	231
72	PEREN	105	152	90	37
73	PHEK	110	203	123	62
74	PUNCH	187	1684	660	137
75	PURBI SINGHBHUM	1312	2451	1071	363
76	RAJAURI	390	1969	864	242
77	RATLAM	1225	2170	994	292
78	RAYAGADA	1752	2149	842	249
79	RI BHOI	581	826	356	142
80	SAHIBGANJ	1234	1611	653	142
81	SAIHA	80	132	90	47
82	SAWAI MADHOPUR	754	1962	1357	694
83	SENAPATI	535	853	253	134
84	SERCHHIP	48	107	96	54
85	SHAHDOL	858	1901	724	235

86	SHEOPUR	597	1146	486	109
87	SIDHI	944	2169	1063	261
88	SOUTH GARO HILLS	643	703	303	56
89	SUNDERGARH	1577	2692	1359	525
90	SURGUJA	630	1582	734	226
91	TAMENGLONG	248	410	95	57
92	TAWANG	115	123	64	14
93	THE DANGS	311	417	167	62
94	TIRAP	103	149	61	17
95	TUENSANG	125	223	129	53
96	UDAIPUR	2134	5153	2241	915
97	UKHRUL	243	414	153	92
98	UMARIA	592	926	493	157
99	UPPER SIANG	81	113	48	14
100	UPPER SUBANSIRI	258	285	122	21
101	VADODARA	890	1689	1120	517
102	VALSAD	486	1271	803	289
103	VIDISHA	1432	2402	1214	341
104	WEST GARO HILLS	1083	1552	624	261
105	WEST JAINTIA HILLS	297	830	283	120
106	WEST KHASI HILLS	781	1262	451	149
107	WEST SIANG	238	301	130	45
108	WOKHA	136	195	103	50
109	ZUNHEBOTO	202	273	164	56